

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/176/2016
NAME OF THE PETITIONER(S)	:	Dr. K. Narayanan & another
NAME OF THE RESPONDENT(S)	:	M/s Auromed Hospitals Private Limited & 2 others
UNDER SECTION	:	397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① TK Bhaskar  
Priyadarshini N  
Shwetha vandana

Counsel for  
3<sup>rd</sup> Respondent

*Shwetha*

② Archana  
for  
Thaniyambak  
Kannan

Counsel for  
Petitioner

*Archana*

③ R. Sahana

Counsel for  
2<sup>nd</sup> Respondent

*Sahana*

4. R. Taiselvi  
for S. NAMASIVAYAM

Counsel for

*R. Taiselvi*

ORDER

Counsels representing both the parties in the main CP present. Counsel for petitioner in the application has already filed counter. Counsel for R2 has filed rejoinder by serving a copy to the other side. Pleadings are complete in the application which has been filed in the shape of memo and numbered as CA-1/2015. The counsel for R2 is directed to verify from the Registry as to whether or not the rules have been complied with at the time of filing the memo/C.A. The Registry will submit the report to that effect, if any fees is to be paid by the applicants, the same shall be paid. The matter is posted for final arguments in application No.CA-1/2015. Put up on 16.12.2016 at 10.30 A.M.

*Ch. Md. Sharief Tariq*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*K. Anantha Padmanabha Swamy*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)